

12-42 Hrs.

PAPERS LAID ON THE TABLE

*Explanatory Statement giving reasons for immediate legislation by the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1993*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1993. [Placed in Library. See No. LT 4319/93].

*Environment (Protection) Second Amendment Rules 1993*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : I beg to lay on the Table a copy of the Environment (Protection) Second Amendment Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 422(E) in Gazette of India dated the 19th May, 1993 under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No. LT 4320/93].

*Madhya Pradesh (Milk and Milk Products) control order, 1993*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : I beg to lay on the Table a copy of the Madhya Pradesh (Milk and Products) Control Order, 1993 (Hindi and English versions) published in Notification No. S. O. 589(E) in Gazette of India dated the 3rd August, 1993 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT 4321/93].

*Infant Milk Substitutes, Feeding Bottles and Infant Foods Rules 1993*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : I beg to lay on the Table a copy of the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Rules,

19334 (Hindi and English versions) published in Notification No. G.S.R. 528(E) in Gazette of India dated the 31st July, 1993 under sub-section (3) of section 26 of the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act, 1992. [Placed in Library. See No. LT 4322/93].

*Annual Report and Review on the working of the Indian Council of Social Science*

*Research, New Delhi, for the year 1991-92*

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Social Science Research, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 4323/93].

12-43 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 16th August, 1993."